

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3011
ANSWERED ON:29.11.2010
WASTELAND DEVELOPMENT PROGRAMME
Singh Shri Ijyaraj

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is running a Wasteland Development Scheme under Non-forest Wasteland Development Programme in Rajasthan;
- (b) if so, the details thereof;
- (c) the targets set for Rajasthan in this regard and the extent to which it has been achieved;
- (d) the names of the agencies through which the said programme is being run and the problems being faced by the Government in successful implementation of the scheme;
- (e) the steps taken by the Government to remove these problems; and
- (f) the success achieved by the Government?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) & (b) The Department of Land Resources has been implementing three Area Development Programme viz. Integrated Wastelands Development Programme (IWDP), Drought Prone Area programme (DPAP) and Desert Development Programme (DDP) on watershed basis since 1995-96. These programmes have been consolidated into a single modified programme namely ?Integrated Watershed Management Programme? (IWMP) with effect from 26.02.2009. The IWMP is being implemented to develop rainfed and degraded land including non-forest waste land in the country, including Rajasthan. The main features of IWMP include provisions of development of micro-watersheds on cluster basis; reduced number of installments; delegation of power of sanction of projects to the States; dedicated institutions; capacity building of stakeholders; monitoring & evaluation; specific budget provision for detailed project report preparation; livelihood for assetless people; and productivity enhancement.

(c) The details of projects sanctioned under IWDP, DPAP and DDP since 1995-96 to 2006-07 are as under:

Programme	No. of projects sanctioned (in lakh ha.)	Area covered (in lakh ha.)	No. of project completed
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IWDP	90	5.37	59
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DPAP	1107	5.54	596
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DDP	7578	37.89	3399
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Under IWMP, a total number of 162 projects covering an area of 0.9256 million ha and 213 projects covering an area of 1.257 million ha have been sanctioned in Rajasthan during 2009-10 and 2010-11 respectively.

(d), (e) & (f) The District Rural Development Agencies / Zila Parishad in Rajasthan are the nodal agency for implementing the IWDP, DPAP and DDP. The IWMP is being implemented through the State Level Nodal Agency (SLNA) notified in the Department of Watershed Development & Soil Conservation, Government of Rajasthan. At district level, Watershed Cell cum Data Centre in DRDA / ZP is implementing the projects sanctioned under IWMP. There has been necessity in changing some of the provisions in the guidelines based on experience & suggestions of the State Governments. The Department has taken up the matter with National Rainfed Area Authority to change the relevant provisions of the Common Guidelines, 2008. Accordingly necessary changes have been carried out and difficulties overcome for smooth implementation of the programme.